

MR. SPEAKER: You cannot have a new precedent. You will have an opportunity later during the day.

SHRI JYOTIRMOY BOSU: The House has been by-passed....

MR. SPEAKER: The House has not been by-passed. The newspapers find out these things by various means.

Papers to be laid on the Table.

12.02 hrs.

PAPERS LAID ON THE TABLE

INSECTICIDES (AMENDMENT) RULES, 1977 AND ANNUAL REPORT OF BIHAR STATE FOREST DEVELOPMENT CORPORATION LTD. FOR 1975-76

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): I beg to lay on the Table—

(1) A copy of the Insecticides (Amendment) Rules, 1977 (Hindi and English versions) published in Notification No. G.S.R. 736 (E) in Gazette of India dated the 9th December, 1977, under sub-section (3) of Section 36 of the Insecticides Act, 1968. [Placed in Library. See No. LT-1603/78].

(2) A copy of the Annual Report (Hindi and English versions) of the Bihar State Forest Development Corporation Limited, for the period 10th February, 1975 to 31st March, 1976 along with the audited accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (2) of the Section 619A of the Companies Act, 1956. [Placed in Library. See No. LT-164/78].

ANNUAL REPORT OF INDIAN INSTITUTE OF TECHNOLOGY, DELHI FOR 1976-77 CERTIFIED ACCOUNTS OF VISVA BHARATI UNIVERSITY, SANTINIKETAN FOR 1974-75 AND STATEMENT

DR. SUBRAMANIAM SWAMY (Bombay-North East): Sir, with regard

to item 3(1) regarding papers to be laid on the Table, I have sent you a note. This relates to Indian Institute of Technology, Delhi. This Institute was created by an Act of Parliament. The annual report for the year 1976-77 is being laid on the Table. There have been serious irregularities in it. The Public Accounts Committee has gone into it and the report has still not been placed on the Table of the House. The person who was responsible for exposing various irregularities was beaten up last night by a gang of goondas and is lying in the Safdarjung Hospital. Serious irregularities have been committed by the management of the IIT in matters of accounts. The report of the Public Accounts Committee and the 'follow-up action' report must be placed on the Table of the House without any further delay, specially in view of the fact that the principal person responsible for exposing these irregularities has been beaten up by a gang of goondas last night and is now in the Safdarjung hospital. The Minister must enquire into it and place all the facts before the House.

SHRI JYOTIRMOY BOSU (Diamond Harbour): Sir, I have also given you a notice regarding item 3(2), sub-items (i) and (ii) of the Order Paper. First, I would like to draw your kind attention to the fact that the statements showing reasons for delay in laying these papers on the Table has not been circulated to us. We do not know what the statement says unless it is circulated well in advance, and we cannot make any observations.

Secondly, we would also like to 5] why this delay. The Certified accounts together with the Audit Report thereon for the year 1974-75 for such a well known University, the Visva-Bharati University, Shantiniketan, the creation of great poet, Rabindranath Tagore, is coming now. What about the reports for the years 1975-76 and 1976-77? It is a very serious matter; we would like to know the reasons for the delay. How can you have this every time?

MR. SPEAKER: It will be sent to the concerned Committee.

SHRI HUKAM CHAND KACHWAI**

MR. SPEAKER: Do not record.

The Minister is merely laying the papers on the Table now. The matter will be gone into by the Committee concerned.

DR. SUBRAMANIAM SWAMY: The Minister must go into all the points raised by us.

MR. SPEAKER: It will go before the Committee.

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRI-MATI RENUKA DEVI BARAKATAKI): On behalf of Shri Pratap Chandra Chunder I beg to lay on the Table—

(1) A copy of the Annual Report (Hindi* version) of the Indian Institute of Technology, Delhi, for the year 1976-77. [Placed in Library. See No. LT-1605/78].

(2) (i) A copy of the Certified Accounts (Hindi and English versions) of the Visva Bharati University, Santiniketan, for the year 1974-75 together with the Audit Report thereon.

(ii) A statement (Hindi and English versions) showing reasons for the delay in laying the above papers.

[Placed in Library. See No. LT-1606/78]

MR. SPEAKER: Would you say anything about the delay now?

.... You are not in a position to say. All right, it will go before the committee.

श्री हुकम चन्द कछवाय : (उज्जैन) :
मध्यक्ष महोदय, यह मध्य प्रदेश की सात

मिलों का सवाल है, वहाँ 40 हजार मजदूर बेरोज़गार होने जा रहे हैं। मैं चाहता हूँ कि आप सरकार से इस का उत्तर दिलवाएँ।

NOTIFICATION UNDER REQUISITIONING AND ACQUISITION OF IMMOVABLE PROPERTY ACT, AND REVIEW AND ANNUAL REPORT OF HOUSING AND URBAN DEVELOPMENT CORPORATION LTD., NEW DELHI FOR 1976-77

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI RAM KINKAR):

I beg to lay on the Table—

(1) A copy of the Notification No. S.O. 2477 published in Gazette of India dated the 6th August, 1977 containing Corrigendum to Notification No. S.O. 4226 published in Gazette of India dated the 4th December, 1976, under sub-section (2) of section 17 of the Requisitioning and Acquisition of Immovable Property Act, 1952. [Placed in Library. See No. LT-1067/78]

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the Housing and Urban Development Corporation Limited, New Delhi, for the year 1976-77.

(ii) Annual Report of the Housing and Urban Development Corporation Limited New Delhi, for the year 1976-77 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-1608/78]

Notifications under Food Corporation Act, 1964.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): I beg to lay on the

*The English version of the Report was laid on the 23rd December, 1977

**Not recorded.